

क्र. साशा/एआरके/कावी/२०२१/२८१  
 District Collector Office,  
 Jalgaon  
 Dt.01/09/2021

Order: -

As per the order passed on 28/07/2021 against the Original Application 54/2021 filled by Lalitkumar Namdeo Chaudhari V/s State of Maharashtra & Others following committee is constituted.

Sr. No.	Committee Member	Designation
1	District Collector, Jalgaon	Chairman
2	Executive Engineer, Irrigation Dept. Jalgaon	Member
3	Executive Engineer, Minor Irrigation Dept. Jalgaon	Member
4	District Administrative Officer, Collector Office, Jalgaon	Member
5	Sub-Regional Officer, Maharashtra Pollution Control Board, Jalgaon	Member Secretary

Sub-Regional Officer, Maharashtra Pollution Control Board, Jalgaon (Committee Member Secretary) take responsibility for co-ordination of committee members, field visit and to call meeting in this regard as well as to plan accordingly for implementation of Hon'ble National Green Tribunal Order.

Sd/-  
 District Collector,  
 Jalgaon

Copy:

1. District Collector, Jalgaon.
2. Executive Engineer, Irrigation Dept. Jalgaon.
3. Executive Engineer, Minor Irrigation Dept. Jalgaon.
4. District Administrative Officer, Collector Office, Jalgaon.

- Municipal Council has planted about 28 nos. of trees in 130X25 mtrs area.

### ❖ 3.0 Committee visit & Observations ❖

#### 3.1 Visit: -

A committee has visited the site of Dhadi river at Faizpur on 03/09/2021. Following members of committee were present for the visit.

- 1) Shri. Abhijit Raut (IAS), District Collector, Jalgaon.
- 2) Smt. Aditi Kulkarni, Executive Engineer, Minor Irrigation Dept., Jalgaon.
- 3) Shri. Satish Dighe, District Administrative Officer, Collector Office, Jalgaon.
- 4) Shri. S. M. Kurmude, Sub-Regional Officer, MPCB, Jalgaon

#### 3.2 Observations: -

During visit following observations were noted-

3.2.1 The site is located at Dhadi river bridge, Faizpur at coordinates 21.166450, 75.862742. To the upstream of the bridge construction above 900 Mtrs. and the open drain about same length was found constructed in the river bed.



Google map image of the riverbed where road is constructed.

3.2.2 Also the guard wall (Protection wall) found constructed along the road.

3.2.3 One number of ghat is found constructed.

3.2.4 The Municipal council has planted 28 nos. of trees in 130X25 mtrs area at down stream of the bridge on Bruhanpur - Ankaleshwar SH.

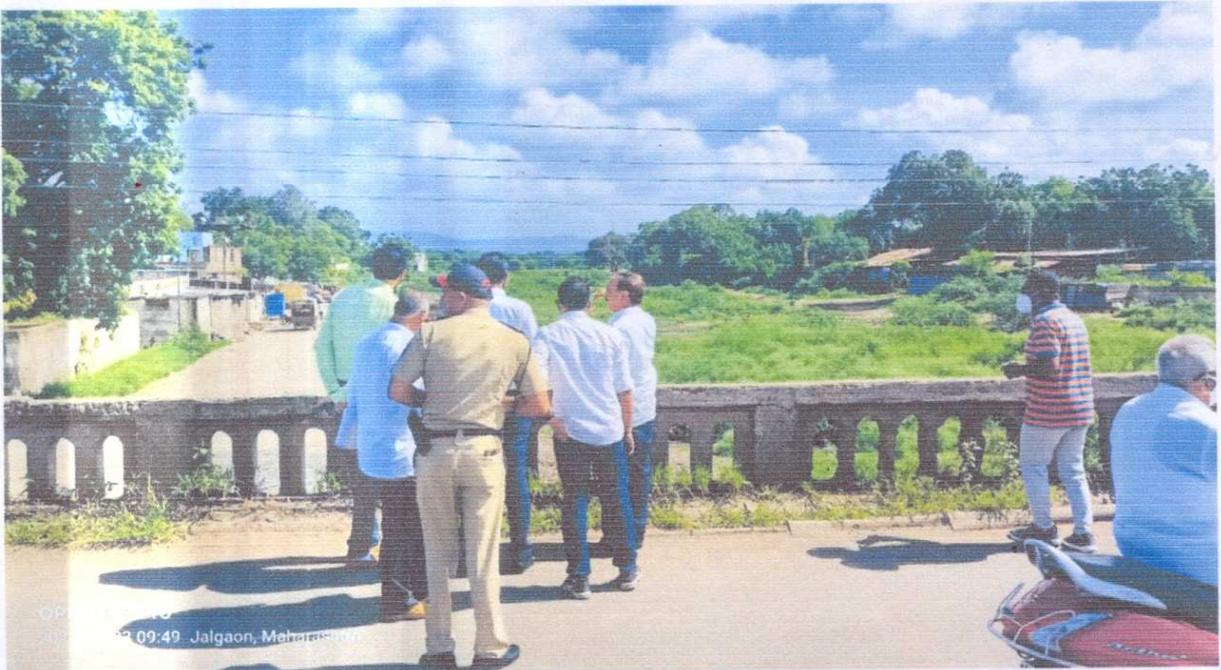
3.2.5 There are 3 nos. of Nallas entering in to the river bed.

3.2.6 Dhadi river is non perennial and non notified and dry throughout the year hence flood line is not demarcated by irrigation department. However the high flood line is mentioned in the DPR plan of Faizpur municipal council, map enclosed.

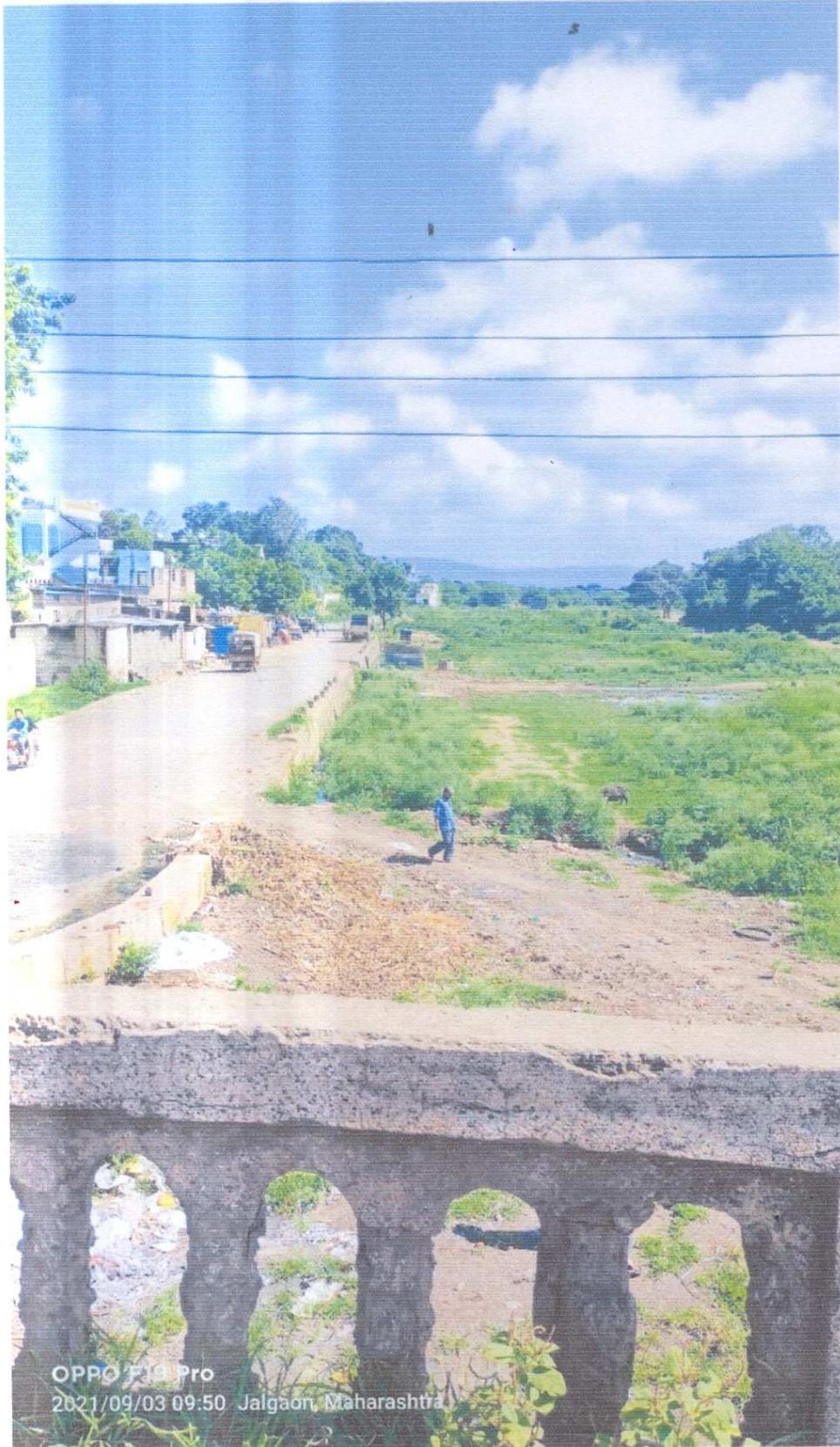
3.2.7 As per prima facie observation it seems that there will be no effect of the above construction on regular flow of Dhadi river.

3.2.8 STP is not provided by Municipal Council. Total sewage generation is 3.5 MLD. Untreated sewage is discharged into Dhadi river through three *nallas*.

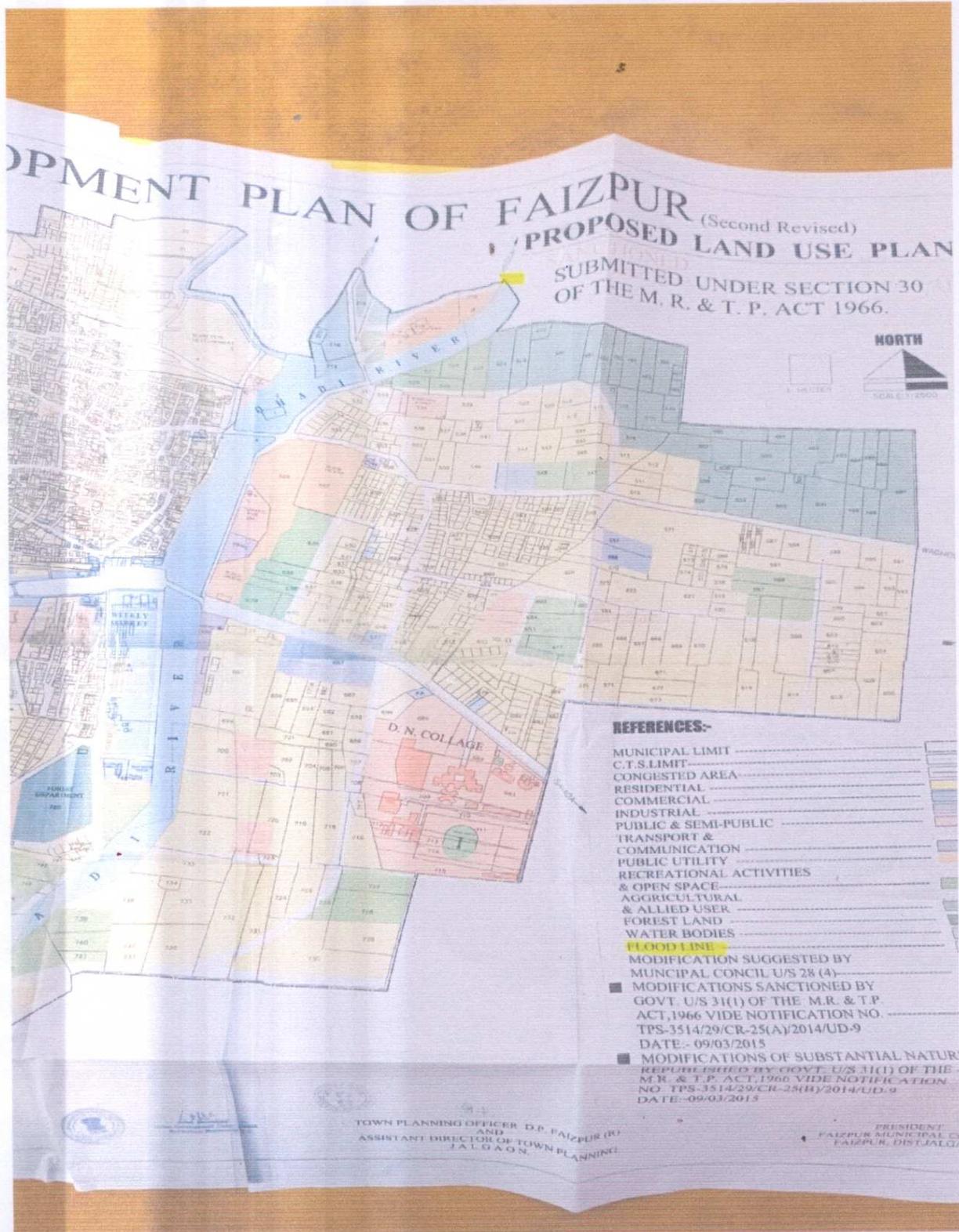








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2021/09/03 09:50 Jaigaon, Maharashtra



Map indicating flood line

❖ 4.0 Details of Dhadi River ❖

Sr. No.	Particulars	Information
1	Name of river	Dhadi River
2	Perennial / non-perennial	Non-Perennial
3	Total Length of river	18.50 km
4	Notified River / Non-notified River	Non-notified
5	Origin of river	From Satpuda Range near village Janori, Taluka Raver Dist. Jalgaon. (A Tributary of Mor River)
6	Confluence point with Mor River	Near Village Vanoli, Taluka -Yawal Dist. - Jalgaon
7	Flood level at Faizpur (in meter from riverbank)	N.A.
8	Any dam present on river	No
9	Use of river water	Irrigation - Nil Drinking - Nil
10	Flood occurred in past	2006
11	Map of River	Enclosed

## ❖ 5.0 Information of Municipal Council, Faizpur ❖

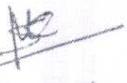
Sr. No.	Particulars	Information
1	Name of ULB & Class	Faizpur Municipal Council (Class-C)
2	Population	26602 (2011 census)
3	Total area	5.84 Km <sup>2</sup>
4	No. of wards	08
5	MSW generation	7.0 MT/Day
6	Source of Water	Sukhi River (Lohara pickup well)
7	MSW treatment site address.	Gut No. 140, Kalmoda Road, Faizpur
8	Year of commissioning of MSW treatment site	2017
9	Facilities provided at MSW treatment site	1) Weigh bridge 2) MRF section 3) Shed for processing machines 4) Three concrete platforms (for curing, windrow, pre-sorting) 5) Simple processing machine (1 No.) 6) Screening machine with belt conveyor (1 No.) 7) Single shaft shredder machine (1 No.) 8) Leachate collection tank 9) Storage area for compost bags 10) Rest room for workers
10	Vehicles provided for collection	5 <i>ghantagadi</i> 3 tractors
11	Total number of dump site on the riverbed with area	Nil
12	Quantity of MSW dumped at riverbed and time period	Approx. 1000 cum Before 2017
13	Time period and quantity when the MSW is lifted from riverbed and shifted to MSW treatment site	1000 cum From 2017 to 2018
14	Area of riverbed where MSW was dumped	250 × 100 meter
15	Quantity of MSW dumped near <i>Haatbazar</i> crematorium site and time period (another site)	2200 cum 2017

16	Time period and quantity when the MSW is lifted from near <i>Haatbazar</i> crematorium site and shifted to MSW treatment site	2200 cum 2020
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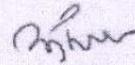
17	Area of land where MSW was dumped near <i>Haatbazar</i> crematorium site	60 × 100 meter
18	Total quantity of legacy waste	3200 cum
19	Quantity of legacy waste processed (biomining)	1200 cum
20	Quantity of legacy waste remaining which is dumped at MSW processing site at present	2000 cum
21	Area and number of trees planted in riverbed and time period	130 × 25 meter 28 Trees 2017
22	Sewage generation	3.5 MLD
23	Number of drains (nalla) discharging sewage into the river	3
24	STP proposed / not proposed – if proposed, present status	Proposal of STP is being put in the coming general body meeting.
25	Action plan and any proposal regarding no construction zone on the riverbed	Regular inspection is carried out. Awareness programme is conducted for the same.
26	Total number of STPs under proposal and under construction and with the capacity for treating untreated water	STP is not provided. Proposal of STP is being put in the coming general body meeting.
27	Analysis of gap and future-plan to meet out the gap between the generation and the disposal	STP is not provided.

❖ 6.0 Recommendations / Instructions to the Municipal Council, Faizpur ❖

- 5.1 The construction work of road, guard wall (Protection wall), Tree plantation is found to on one side of bank of river. This construction is done during the year 2017-2018.
- 5.2 Prima facie observation is that the flow of the river is not affected by the construction work as the river is non perennial and dry throughout the year. However, detailed technical opinion of NEER is being sought in this regard.
- 5.3 No Objection Certificate is given by Executive Engineer, Minor Irrigation Department on 03/03/2018.
- 5.4 Municipal Council shall immediately take steps to ensure that domestic effluent is not entering into the riverbed.

  
S. M. Kurmude  
Sub-Regional Officer  
MPCB, Jalgaon

  
Smt. Aditi Kulkarni  
Executive Engineer  
Minor Irrigation Dept., Jalgaon

  
Abhijit Raut (IAS)  
District Collector  
Jalgaon

**Town Planning and Pricing Department****old B.J. Market, Jalgaon.**

OW - MCFaizpur /Featured Plan Work/Beautification of work /  
Development/NOC/ S.S.Jalgaon/2008/2017 Dt. 09/10/2017

**To****Chief Officer****Faizpur Municipal Council, Faizpur**

**Subject :** NOC to Vaishishthya Purna Yojana (Featured Planned) works : costruction of roads on east and west side of Dhadi River, construction of Ghats, gutter and retaining wall etc. beautification works.

**Ref. 1.** Your official letter no. 890/Yr 2017-18 Dt. 13/09/2017.

With the above reference letter, Faizpur Municipal Council requested the guidance and No Objection Certificate for the works of East and West side roads on Dhadi River, Ghat, Gutter, Retaining Wall, and Plantation.

As per Development Plan, land to proposed works is adjacent to Dhadi River. Administrative approval, attached with is given by Faizpur Municipal Council General Meeting, proceeding No 10 dated 10/05/2016. Accordingly issuing the No Objection Certificate for the works of East and West side roads on Dhadi River, Ghat, Gutter, Retaining Wall, and Plantation under the terms and conditions as given below:

**Terms and Condition: - District Town Planning Department**

- 1) Direction of scheme should be followed by Municipal Council.
- 2) All works is to be utilized by all civilian, should be insure.
- 3) All encroachment should be removed before the start of work, and reservation if any should not be affected.
- 4) Technical sanction and Administrative sanction should be taken by relative department.
- 5) Third party inspection by third party is compulsory.
- 6) Department will not be responsible for any Judicial dispute.
- 7) No Objection certificate is issued as considering it is new work.

- 8) Possession of land or entitlement of land should be sured again by Municipal Council.
- 9) Development planned 9.0m wide river side road should be open and not occupied. Beautification of River (construction of East and West side roads, Ghat, Gutter, and retaining wall and Plantation etc.) is of importance.
- 10) As the Proposed work is near the River, NOC from the concerned department is compulsory.
- 11) The proposed work neither done before nor any other grant was taken, should be sured.
- 12) Be sure The Proposed work is indescribable in the scheme.
- 13) The work should be completed as per Development Control and Promotion manual provision (section 13.3.8).

All reference required document are kept in office as record.

(With the sanction from resp. A.D.T.P.Jalgaon )

Additional Document: NIL

sign

Assistance Director

Town Planning, Jalgaon.

## MAHARASHTRA JEEVAN PRADHIKARAN DIVISION JALGAON

JEEVANDHARA BUILDING, BEHIND AKASHWANI KENDRA, JALGAON 424 001.

TEL.NO. - 025712233074 E-mail :- ee.jalgaon@mjp.gov.in

NO. DD/TS/48/

3144

/2016

DATE :- 25/8/2016

To,

The Chief Officer,  
Municipal Council,  
Faizpur,  
Tal-Yawal. Dist.- Jalgaon.

SUB :- Technical Clearance to the proposals submitted.

REF:- 1) M.C.Faizpur. L.No. 478..Dated.-23-8-2016.

2) M.C.Faizpur. Resaolution No. 478..Dated.-28-3-2016.

The Plans & estimates submitted vide letter under reference technically sanctioned as under subject to following terms & condition.

Sr. No.	Proposed works	Estimated cost. Rs.	Form No.48	
			Sr.No.	Month/Year
1	Construction Work of Dhadi Nadi Sushobhikaran. PART-1 @ Faizpur.	68,32,670/-	502	Aug.-2016.

## TERMS AND CONDITION:-

1	The work should be executed & completed through the VaishishtaPurna Yojana funds only. T.S. is being given at the request of Municipal Council.
2	The said proposal must be got approved from appropriate Town planning authority before starting actual execution of work.
3	The actual bearing capacity of foundation should be ascertained before starting of work and if necessary the changes in design should be made accordingly.
4	All the provisions in structural design should be as per latest I.S.456, I.S. 875 & I.S 2000 and other relevant I.S. codes in practice.
5	The responsibility regarding the correctness of the RCC Design, calculations, the execution as per the actual RCC design and drawing & structural stability lies with the concerned Architect, RCC Designer and the Municipal Council. Authority. This department does not take any responsibility whatsoever in this matter.
6	The work should be carried out according to the specifications laid down in the Red Book of specification Vol-I & II and as per norms applicable in P.W.Depttt. and as per the specification laid down by I.R.C.
7	All the development control rules and bye laws applicable should be followed.
8	All provision as per National Building code of practice should be made in the structure.
9	The work should be carried out as per the latest edition of of I.S. 2470 Part I and Part-II
10	For the bridges work, each bridge design shall be got approved from the P.W.D.

Pc-7 DB /Technical Sanction/ Letter. 2016-17

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माहितीचा अधिकार अधिनियम २००५  
अंतर्गत पुरविलेल्या माहितीची सारी मजदूर

## Copy to

1. Commissioner/Director, m.c.dirctorate Mumbai-30 for kind of information.
  2. The Desk officer, Urban Deveopment depart. UD-17 mantralaya, Mumbai-32 for kind of information.
  3. The commissioner, divisional office nasik for kind of information.
  4. The Chief Officer, M.C. faizpur for necessary action.
-

2.7

**Translation of page: ( Administrative Approval )**

**READ: 1. Maharashtra Govt. Urban development department Resolution No. /102000/pr.kr.40/2000/UD-4 Date 25 February 2000.**

2. Maharashtra Govt. Urban development department Resolution No. /2015/pr.kr.81/2000/UD-16 Date 31 March 2016.

3. The Chief Officer, Faizpur M.C. faizpur letter mos. 956,957,958/2016-17 date 30/08/2016, letter no.1319/16-17.

4. Proceeding M.C. Faizpur No.10 date 10/052016.

5. Letter by The Executive Engineer, Maharashtra Jeevan Pradhikaran circle Jalgaon. No/DB/TS/4823144/16. Date 25/08/2016.

6. Letter By Assistance director , Town Planning Jalgaon. OW No. M.C. Faizpur/featured plan work/river beautification/AD-Jalgaon/1641 date 28/06/2016.

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No. council/2/OD/831/2017

Collectore"s Office.

Jalgaon, Date: 07/03/2017.

According to the read no. 02 Faizpur Municipal Council, Faizpur have got the grants of 6.00 crore. The Chief Officer, Faizpur M.C. faizpur submitted the proposal for the work in Featured Plan scheme.

Sr.No	Name of Work	Govt. contribution in Rs	10% contribution in Rs	M.C. contribution in Rs	Administrative Approval Rs
01.	Beautification of Dhadi river in Featured Plan section - 1	6149403/-	683267/-		6832670/-
02.	Beautification of Dhadi river in Featured Plan section - 2	6545358/-	727262/-		7272620/-
03	Beautification of Dhadi river in Featured Plan section - 3	5471442/-	607938/-		6079380/-
04	Beautification of Dhadi river in Featured Plan section - 4	3863859/-	407096/-		4070955/-
	Total	21830062/-	2425563/-		24255625/-

With the terms and conditions as below, the Administrative approval for Featured Plan scheme works to municipal council Faizpur rs 24255625/- is granted.

**Terms:**

1. The chief officer and The president M.C.Faizpur is equally responsible to deposit 10 % of govt grant inn FP plan account.
2. Expenditure on work should be as per Administrative Approval and work should be as per Development Plan.
3. Work should be started only after the deposition of 10 % of Govt Grant contribution.
4. Administrative approval is given with the terms and conditions as in Read above, Govt resolution No (1) (2)
5. Expenditure of Grand should be only for the proposed work and The Chief Officer is directly responsible for any irregularity and disciplinary action if any.
6. Submission of grand appropriation certificate to this office and municipal council directorate is binding.
7. Action of work should be as per the terms and conditions by Maharashtra Jeevan Pradhikaran, assistant director Town Planning.
8. After completion of work, details of completed work should be submitted to this office in prescribed format.
9. Do not use the grand for salary and allowance of servant.
10. During the work P.W.D standard specification should be followed.
11. Material used for concrete work should be tested in govt. laboratories.
12. Work should be started only after the confirmation of entitlement of land (possession of land ) towards Municipal Council.
13. Non agriculture permission is compulsory.
14. Be insure the rules and regulation of government are to be followed.
15. Work should be completed within Financial year. Grand should not be lapsed.
16. Financial and physical report of work should be submitted to government on every 10<sup>th</sup> of month.
17. Be care the Grand should not be used for work other than scheme ( repair and maintenance)
18. Work should be completed within the F.Y. 2016-17.
19. Third party audit is compulsory.
20. Terms and condition laid by department issuing technical sanction should be strictly followed.
21. The Chief Officer should issue the quality certificate before the final bill.
22. As per the govt. resolution third party audit certificate submission is compulsory.
23. As per the govt. resolution, e- tendering is compulsory.
24. On violation of above any one terms, the grand deems to be cancelled.

Sign is here  
Collector, Jalgaon.

## Faizpur Municipal Council, Faizpur

### Report of Beautification of River Dhadi under Featured plan

For the financial year 2015-2016 under the Featured plan to carry out different development work, council has received Rs.2.0 Cr vide G.R. No. 2015/PK of 81/NV16 Dt.18/11/2015. As well as received Rs.6.0 Cr vide GR No. 2015/PK/81/NV/16 Dt.31/03/2016 hence total grant received is Rs.8.0 Cr.

As per above grant council has proposed following 1 to 4 development work for Dhadi river beautification.

Sr. No.	Name of Work
1	Beautification of Dhadi River (Defence Wall) Part-1
2	Beautification of Dhadi River (Concrete Road) Part-2
3	Beautification of Dhadi River (Concrete Road) Part-3
4	Beautification of Dhadi River (Ghat) Part-4

The above work has been sanctioned in a general meeting of council held on 10/05/2016.

Town planning and Pricing Dept. has given NOC on 09/10/2017 vide referring subject NOC to Featured Planned Works: Construction of Roads on East & West side of Dhadi River, Construction of Ghat, Gatar and Retailing Wall etc. Beautification Work.

Minor Irrigation Dept. has issued NOC for same work vide letter dt.03/03/2018.

Budget of work of beautification submitted by Faizpur Municipal Council its technical clearance given by Executive Engineer, Maharashtra Jeevan Pradhikaran on 25/08/2016, 05/10/2016.

Administrative Approval to all above four work has been given by District Collector Office, Jalgaon vide letter dt.07/03/2017.

Sr. No.	Name of Work	Technical Sanction Rs.	Administrative Approval Rs.
1	Beautification of Dhadi River (Defence Wall) Part-1	68,32,670	68,32,670
2	Beautification of Dhadi River (Concrete Road) Part-2	72,72,620	72,72,620
3	Beautification of Dhadi River (Concrete Road) Part-3	60,79,380	60,79,380
4	Beautification of Dhadi River (Ghat) Part-4	40,70,955	40,70,955
	Total Rs.	2,42,55,625	2,42,55,625

The Quotation of above work Shri. Sanjay Sudhakar Wani, Faizpur with rise of Rs. By 9.98%, 9.97%, 9.97% and 9.95% has been passed in general meeting and work has been allotted on 15/05/2017 to him and work has been carried out and payment is given as follows

Sr. No.	Name of Work	Technical Sanction Rs.	Administrative Approval Rs.
1	Beautification of Dhadi River (Defence Wall) Part-1	71,60,104	73,27,406
2	Beautification of Dhadi River (Concrete Road) Part-2	76,20,448	43,79,336
3	Beautification of Dhadi River (Concrete Road) Part-3	63,07,272	54,33,740
4	Beautification of Dhadi River (Ghat) Part-4	42,64,882	24,26,238
	Total Rs.	2,53,52,706	1,95,66,720

Third Party Audit has been carried out for all above work from J. T. Mahajan Engineering College, Nhavi, Faizpur, Tal. Yawal, Dist. Jalgaon and they have submitted their report to Faizpur Municipal Council on dt.22/02/2018 and 20/07/2018.

As per the compliant regarding the quality of above works registered by Lalit Namdeo Chaudhari to Corruption Eradication Committee, accordingly, Executive Engineer, Vigilance and Quality Control Board has carried out visit for the quality purpose of concrete road and defence wall from 28/09/2020 to 30/09/2020.

Minor Irrigation Dept.  
Dt.03/03/2018

To,  
The Chief Officer,  
Faizpur Municipal Council,  
Faizpur, Tal. Yawal, Dist. Jalgaon.

Sub: NOC for Beautification of River Dhadi to Fazipur Municipal Council,  
Dist. Jalgaon under Featured plan.

Ref: 1. Your office letter dt.24/01/2018  
2. Sub-Divisional Officer, Minor Irrigation Project, Sub-Division,  
Bhusawal letter dt.26/02/2018.

Vide referred letter no. 1 Rs.2.0 Cr has been received for the beautification of river Dhadi and NOC is called from this office.

Vide reference no. 2 letter from Sub-Divisional Office, Bhusawal has received and council has to take responsibility that while constructing the road, ghat they have to study water way area, the construction shall be outside of Maximum flood divorce and ghat should be constructed so that there should not be any decrease in area of Maximum Visarga. Also, during flood there shall not be any damage to the Government Properties and loss of life.

Sd/-  
Executive Engineer,  
Minor Irrigation Department,  
Jalgaon.